

F.No. J-11016/1/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 04th May, 2016

ORDER

The President is pleased to engage the following advocates as Government Counsel in various panels for conducting Central Government litigation before Supreme Court of India as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

S.No.	Name	Address & Mobile Number	Enrolment No.
Supreme Court Group B Panel Counsel			
1.	Krishan Pal Singh	Oscar-105 heights, Sector-86, Faridabad-121002. Ph. 9958470034.	D/583/2014
2.	Ms. Nikhar Berry	13, Lawyers Chamber, Supreme Court Building, New Delhi-110001. Ph. 9953999686	D/3012/2009
Supreme Court Group C Panel Counsel			
3.	Tashrique Ahmad	320/7, Upper IIIrd Floor, Flat No. 4B, Lalita Park, Laxmi Nagar, Near Minar Masjid, Delhi-92. Ph. 9990026111	D/2430/2007

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.

3. Hindi version of this order will follow.

(Handwritten Signature)
25.5.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, Supreme Court of India, New Delhi.
3. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
4. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
7. Guard File/Judicial Section with 5 spare copies.
8. Cash (LA) Section with regard to retainership fee to CGSC.


(B. S. Sharma)

Superintendent (Legal)